



Completion of Recovery Certificate No. 5552 of 2022 against S Rajaganesh (PAN: ALBPR2586E) in the matter of SMS Techsoft (India) Ltd.

Recovery Certificate No. RC 5552 of 2022 dated September 02, 2022 was drawn against S Rajaganesh (PAN: ALBPR2586E) for a sum of Rs.2,83,389/- (Rupees Two Lakh Eighty-Three Thousand Three Hundred Eighty-Nine only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/SM/PP/2018-19/2458-2490 dated 29/03/2019 in the matter of SMS Techsoft (India) Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

02.03.2026
Ahmedabad

Pooja Dhingraa
RECOVERY OFFICER

पूजा डिंगरा / Pooja Dhingraa
वसुली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
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